

Shri Anagar Harvani: May I know whether in some of the aided schools in Delhi, the real amounts of salaries are not paid to the teachers and if so what steps have been taken?

Dr. K. L. Shrimali. That matter is also being looked into and we have ordered the closure of some of the educational institutions for this kind of malpractice. Some schools have been closed for this malpractice and where the schools are being closed, action is taken to open new schools.

Pandit D N Tiwary. May I know what control the Government exercises over these aided schools and whether there is any Government nominee in the committee of management of these schools?

Dr. K. L. Shrimali. With regard to that particular information, I require notice.

Shri Thimmaiah: Is Government aware that there are certain private institutions which advertise seats and also collect fees from distant places and when the fees are paid and when the students come here, they find that no such institutions exist and they are all bogus institutions?

Dr. K. L. Shrimali. This question was also raised sometime back. We have made enquiries and we have also told the public to beware of such bogus institutions.

श्री भक्त बर्दान मानवीय मंत्री जी ने अभी बताया कि जो कदम उठाए जा रहे हैं वे सहायता प्राप्त स्कूलों के सम्बन्ध में हैं। लेकिन दिल्ली में बहुत से ऐसे विद्यालय भी हैं जो प्राइवेट तौर पर चलाए जा रहे हैं। क्या उन पर नियंत्रण करने की भी कोई व्यवस्था की जा रही है ?

डा० का० ला० श्री.माला: अभी कोई कानून नहीं है जिस के द्वारा उन सम्पत्तियों के उपर नियंत्रण किया जा सके।

Shri Nath Pai: The hon Minister stated that there have been some malpractices. If malpractices have been

indulged in by the management, why should teachers be penalised for that?

Dr. K. L. Shrimali: That is what I have said. I have now asked the director to see whether he could not draw the grants-in-aid directly and pay the salaries to the teachers directly, without bringing in the management. That question is being examined.

श्री नवल प्रभाकर क्या मैं जान सकता हूँ कि जा सहायता प्राप्त या रिकग्नाइज्ड स्कूल हैं उनमें अभी कितना रकम टीचर्स को देना बाकी है तथा जो सरकार द्वारा चलाये जा रहे स्कूल हैं उनमें कितना रकम एरियर्स का अभी टीचर्स को देना बाकी है ?

डा० का० ला० श्री.माला: इसकी इतना अभी में पाम नहीं है।

Shri Harish Chandra Mathur: Is it a fact that in the Government-run schools also, the salaries are not paid regularly?

Dr. K. L. Shrimali. Yes, unfortunately in some cases that was also true and I am taking strong action in the matter and also to see that salaries are paid regularly.

Beggary

*845 **Shri Mohan Swarup.** Will the Minister of Home Affairs be pleased to state the steps taken to eradicate beggary in the Union Territories and to rehabilitate the beggars?

The Deputy Minister of Home Affairs (Shrimati Alva). In the Union Territory of Delhi, Section 397 (1)(a)(ii) of the Delhi Municipal Corporation Act and Section 151 of the Municipal Act, as extended to Delhi, make begging an offence. Persons found begging are taken to the Poor House where they are provided with food, clothing and shelter. Vocational training is also imparted.

Beggary does not present any serious problem in the other Union Territories.

Shri Mohan Swarup: May I know how many beggar homes have been set up so far?

Shrimati Alva: There is one in the Union Territory of Delhi. As I said, this need does not arise in the other Union Territories.

Shri S. M. Banerjee: May I know the total number of beggars in Delhi—both proper beggars and those who have become beggars out of starvation?

Shrimati Alva: That figure is not available.

Mr. Speaker: The hon. Minister must have figures of those in the beggar homes.

Shrimati Alva: The Poor House provides for 500 beggars.

श्री पद्म बेत्र : क्या मैं जान सकता हूँ कि हिमाचल के अन्दर जो बरडों की एक क्लास है और वह जगह जगह मांगती फिरती है, उसको बसाने के लिए सरकार ने क्या प्रबन्ध किया है ?

Shrimati Alva: In this Union Territory, there is no such acute problem of beggary. We take the information that the hon. Member gives and we shall consider the position.

Shri Jyotishi: May I know the number of beggars in the Poor House actually receiving shelter and those actually undergoing vocational training?

Shrimati Alva: The beggar home provides for 500 beggars and they come and go. So, the number always fluctuates.

श्री नबल नारायण : जो भिखारी दिल्ली में पकड़े जाते हैं उनको थोड़े दिन रख करके या एक हफ्ता रख करके बाद में छोड़ दिया जाता है और वे फिर बाजारों में भीख मागना शुरू कर देते हैं, क्या इसको रोकने का कोई प्रबन्ध किया गया है ?

Shrimati Alva: It is not done so in all cases.

Shri Dasaratha Deb: In view of the fact that the number of beggars is increasing day by day in the Union Territory of Tripura, may I know whether Government have made any arrangements to keep a record?

The Minister of Home Affairs (Pandit G. B. Pant): I do not agree with the view that the number is increasing.

Mr. Speaker: Does the Government contemplate taking any action?

Pandit G. B. Pant: As the number is not increasing, the question does not arise.

Raja Mahendra Pratap: I am the president of the yogies. My friends ask me how are we to be protected. In Hindu religion beggary is allowed.

Technical Education

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*846. { **Shri D. C. Sharma:**
Sardar Iqbal Singh:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 1287 on the 28th March, 1958 and state:

(a) whether the proposals for the expansion and development of technical education in India under the T.C.M. (Point Four Programme) have been finalised for the year 1958-59; and

(b) if so, the details thereof?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) 1. The assistance to be provided by U.S.A. in the current year comprises:

(i) 26 U.S. Experts in selected fields of engineering and technology to develop post-graduate studies and research in our institutions and to